

14. श्री भंडा लाला यादव सदस्य
 15. श्री राम शंकर
 16. श्री लक्ष्मी चन्द्र त्यागी

Report on "Bush War in Assam"

3303. SHRI G. M. BANATWALLA:
 Will the Minister of HOME AFFAIRS
 be pleased to state:

(a) whether Government's attention has been drawn to the report under the caption "Bush War in Assam" published in "Indian Express", Bombay Edition, dated October 25, 1980;

(b) if so, whether Government have made any enquiry into the allegation contained in the said report;

(c) if so, whether Government have formulated any special plan to deal with the consequent serious situation in Assam; and

(d) if so, the nature of the proposed special security measures?

THE MINISTER OF STATE IN
 THE MINISTRY OF HOME AFFAIRS
 (SHRI YOGENDRA MAKWANA):
 (a) Yes, Sir.

(b) to (d). According to information, training camps have been organised in Assam to impart training in the use of arms, camouflage, counter-attack, vehicle ambush, foot ambush, surprise attacks etc. Besides, some incidents of explosion and recovery of ammunition etc. have been reported. Government is alive to the situation and is taking all necessary precautionary measures.

Training of Police Personnel

3304. SHRI B. V. DESAI: Will the Minister of HOME AFFAIRS be pleased to state:—

(a) whether Centre is not happy over the delay in improving the training of the police personnel;

(b) whether Union Government have sent certain expert teams to visit the various police training in-

stitutions in various places for on-the-spot study;

(c) if so, the details of the reports submitted by them;

(d) whether Centre have directed further improvements in the training courses of the police personnel; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN
 THE MINISTRY OF HOME AFFAIRS
 (SHRI YOGENDRA MAKWANA):

(a) The Government of India are fully conscious of the need to bring about improvement in the Police Training. They have, therefore, advised the State Governments to implement the comprehensive recommendations made by the Committee on Police Training, which had gone into all aspects of Police training. The progress made by the States in regard to implementation of these recommendations is constantly reviewed.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

**Gas Agency Employee Waylaid in
 Hauz Khas, New Delhi**

3305. SHRI N. K. SHEJWALKAR:
 SHRI SATISH AGARWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that on the evening of October 8, 1980 a 26 Years' old employee of a Gas Agency was waylaid in the Hauz Khas market, New Delhi by an Assistant Sub Inspector and his son and another person and he was stabbed in the presence of all and dies in the hospital when removed there;

(b) whether it is also a fact that a feeling of scare prevails in the locality and the shopkeepers have been warned not to give eyewitness account against the ASI; and

(c) if so, the action taken against the police official?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Shri Atma Prakash Bhandari was stabbed outside his Gas Agency Shop on 8th October, 1980 and he died in the hospital. S. I. Amar Singh and his son Ravinder Pal Singh alias Pappi and Gurdev Singh Bagga were arrested in this connection.

(b) and (c). No such facts have come to Government's notice. The investigation of the case will be completed shortly and challan filed in the court.

Submission of Statements of Assets and Liabilities by Council of Ministers

3306. SHRI N. K. SHEJWALKAR:

SHRI SATISH AGARWAL:

SHRI G. M. BANATWALLA:

Will the Minister of HOME AFFAIRS be pleased to state:—

(a) whether all the Members of the Council of Ministers have furnished to the Prime Minister a statement showing their assets and liabilities as the Ministers of the earlier Government had done;

(b) if so, the names of Ministers who have since furnished their statements and details of the accounts furnished by them; and

(c) whether the Chief Ministers have also been asked to do the same and if so, the details furnished by them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (c). There is a code of conduct for Ministers which provides for the disclosure by a Minister to the Prime Minister or the Chief Minister, as the case may be, of assets and liabilities and of business interests of a Minister and members of his family and also for the submission of an

annual declaration regarding his assets and liabilities. These are treated as confidential documents.

Transfer of Indo-German Ventures to India

3307. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that over a dozen major Indo-German ventures are ready to transfer to India;

(b) if so, whether Government have accepted the offer; and

(c) what steps have been taken to complete the process?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) to (c). It is presumed that the question relates to proposals for industrial collaboration with the Federal Republic of Germany. A delegation of Industrialists from the FRG visited India in November, 1980 and held general discussions with the Ministry of Industry on the possibilities of FRG participation in the various sectors of Indian industry and Indian development programmes. These discussions did not cover any particular project.

Merger of Scientific and Technical Cadre in Directorate General of Inspection Organisation

3308. SHRI DAYA RAM SHAKYA: Will the Minister of DEFENCE be pleased to state:

(a) is it a fact that a decision for the merger of scientific and technical cadre has been taken by JCM III Level in DGI Organisation;

(b) is it also a fact that the JCM III committee, which took this decision was not at all represented by any member of scientific staff, although the latter are to be affected gravely by this decision;